

13

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 205/BB/2020	For dismissal	Sec 131 of CA 2013	Quint Wellington Redwood India Consulting Pvt Ltd	Akshay G, PCS		

ADVOCATE FOR PETITIONER/s:

Akshay G.

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Akshay G, learned PCS for the Petitioner through Video Conference.

Post the case for final hearing on 23.02.2021.

MEMBER (T)

Amar

MEMBER (J)

Verified

Officer